NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 110/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

Name	of the Company	Affinity Finance Services	Pvt.LtdVs- Kiew Finance Lii	mited
U	nder Section	9 IBC		<i>(</i>
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date
1.		HERJEE, ADV	CORPORATE	RB. 13/2/18
2	VIKASH S	inan, Adn	O. CREPITOR	12/2/18

ORDER

- Ld. Counsel for the operational creditor and the corporate debtor is present.
- Ld. Counsel appearing on behalf of the corporate debtor submits that he is not inclined to file any reply affidavit and admitting the claim. It is recorded.

Heard. Reserved for order.

(Jinan K.R.) Member (J)